

UTTAR	24296	22252
PRADESH	1	24
ALL INDIA	2845943	1799046

**STATEMENT-II**

*District-wise sales of Petrol (MS) in Gujarat during 1993-94, 1994-95 and 1995-96.*

DISTRICT	(FIGS. INMT)		
	1993-94	1994-95	1995-96
AHMEDABAD	81400	85486	10413
AMRELI	3305	3453	4362
BANASKANTH	3756	3789	4573
VADODARA	35447	37939	44653
BHAVNAGAR	14371	1588	18850
BHARUCH	9904	10532	13537
THEDANGS	155	148	193
GANDHINAGA	6006	6316	8107
JAMNAGAR	7673	7597	9474
JUNAGADH	8505	8817	11423
KHEDAIKAIRA	15779	16685	21755
KUTCH	7210	8157	10088
MEHSANA	10479	10814	13841
PANCHMAHAL	6341	6515	7254
RAJKOT	20767	21999	26556
SABARKANTH	6311	6559	8026
SURAT	53008	54994	62063
SURENDRANA	3058	3412	4227
VALSAD	16958	17817	19693

**Metalling of Roads in villages of Almora in Uttar Pradesh**

2983. SHRI RAJ NATH SINGH: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether the Uttar Pradesh Government has received any proposal/request/ representations from the residents of Basot and near by villages of District Almora, for metalling of the Kachcha Road from Mohan to Chauri Ghatti via Harara, Talla Salt, and Ghatti to Basot;

(b) if so, the details of action taken thereon; and (c) if not, by when the above work is expected to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS & EMPLOYMENT (SHRI CHANDRADEV PRASAD VARMA): (a) to (c) The information is being collected and will be laid on the Table of the House.

**FICCI's Suggestion for Relaxing Land Ceiling Restrictions**

2984. DR. D. VENKATESHWAR RAO: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether the industry favours easing of the land ceiling restrictions as step towards a major corporate sector participation in the Agro Sector;

(b) whether FICCI have suggested that Government should allot sufficient land to such units or permit the industry to acquire land on long lease for cultivation and suitably amend the land law;

(c) if so, whether Government have considered their views; and

(d) if so, by when land ceiling restrictions would be removed?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS & EMPLOYMENT (SHRI CHANDRADEV PRASAD VARMA): (a) to (d) The information is being collected from the different Ministries and shall be placed on the Table of the House when received.

Market support for promotion of food processing sector in Gujarat

2985. SHRI AHMED PATEL: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether Government have taken any steps for developing linkages with backward farmers through market support in order to promote food processing sector in Gujarat;

(b) if so, what are the details thereof; and

(c) what other measures are being taken by Government to promote food processing sector in Gujarat?

THE MINISTER OF STATE OR THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI DILIP KUMAR RAY): (a) to (c) Government have taken various steps for promoting food processing industries in the whole country including Gujarat. These include delicensing of most of the food processing industries and operating developmental Plan Schemes.